

**OFFICE OF CHIEF METROPOLITAN MAGISTRATE,  
CENTRAL DISTRICT, DELHI.  
DUTY ROSTER FOR THE MONTH OF MARCH 2021**

The following Ld. Metropolitan Magistrates (Reliever), Central District shall look after the work of the Courts (as mentioned in Column C) as MM (Reliever) on the dates mentioned against their names, as given in the table below.

Sl. No.	Name of Ld. MMs	Day of Duty	Work of the Court to be looked after by: Column -C
1	Ms. Devanshi Janmeja, MM (Reliever)	01-03-2021 03-03-2021 05-03-2021 08-03-2021	1. Sh. Gajender Singh Nagar, CMM 2. Sh. Abhilash Malhotra, ACMM 3. Sh. Anurag Thakur, MM 4. Ms. Charu Asiwai, MM 5. Ms. Shilvi Talwar, MM 6. Ms. Prigya Gupta, MM 7. Ms. Poorva Mehra, MM (Mahila Court) 8. Ms. Deepika Singh, MM (Mahila Court) 9. Ms. Bhujali, MM (NI Act) 10. Ms. Isha Singh, MM (NI Act) 11. Ms. Sakshi Jaiswal, MM (NI Act) 12. Sh. Sahil Monga, MM (NI Act) 13 JJB-I & 3
3	Ms. Shivangi Vyas, MM (Reliever)	02-03-2021 04-03-2021 09-03-2021 12-03-2021	1. Sh. Gajender Singh Nagar, CMM 2. Sh. Abhilash Malhotra, ACMM 3. Sh. Anurag Thakur, MM 4. Ms. Charu Asiwai, MM 5. Ms. Shilvi Talwar, MM 6. Ms. Prigya Gupta, MM 7. Ms. Poorva Mehra, MM (Mahila Court) 8. Ms. Deepika Singh, MM (Mahila Court) 9. Ms. Bhujali, MM (NI Act) 10. Ms. Isha Singh, MM (NI Act) 11. Ms. Sakshi Jaiswal, MM (NI Act) 12. Sh. Sahil Monga, MM (NI Act) 13 JJB-I & 3
4	Sh. Apoorv Gupta, MM (Reliever)	06-03-2021 10-03-2021	9. Ms. Bhujali, MM (NI Act) 10. Ms. Isha Singh, MM (NI Act) 11. Ms. Sakshi Jaiswal, MM (NI Act) 12. Sh. Sahil Monga, MM (NI Act) 13 JJB-I & 3
5	Sh. Bhavaya Karhail, MM (Reliever)	03-03-2021 05-03-2021 10-03-2021	1. Sh. Chander Mohan, ACMM 2. Sh. Harun Pratap, ACMM 3. Ms. Gita, MM 4. Sh. Risjhabh Kapoor, MM 5. Sh. Gaurav Sharma, MM 6. Sh. Kapil Kumar, MM 7. Ms. Neha Gupta Singh, MM 8. Ms. Mahima Rai Singh, MM (Mahila Court) 9. Ms. Shama Gupta, MM (Mahila Court) 10. Ms. Arushi Parwal, MM (NI Act) 11. Ms. Kratika Charturvedi, MM (NI Act) 12. Sh. Visvesh, MM (NI Act) 13. JJB-2 and Railway Court
6	Sh. Apoorv Gupta, MM (Reliever)	01-03-2021 04-03-2021 08-03-2021	9. Ms. Shama Gupta, MM (Mahila Court) 10. Ms. Arushi Parwal, MM (NI Act) 11. Ms. Kratika Charturvedi, MM (NI Act) 12. Sh. Visvesh, MM (NI Act) 13. JJB-2 and Railway Court
7	Sh. Sahil Gupta, MM (Reliever)	02-03-2021 06-03-2021 09-03-2021 12-03-2021	1. Sh. Chander Mohan, ACMM 2. Sh. Harun Pratap, ACMM 3. Ms. Gita, MM 4. Sh. Risjhabh Kapoor, MM 5. Sh. Gaurav Sharma, MM 6. Sh. Kapil Kumar, MM

*[Handwritten Signature]*

- 7. Ms. Neha Gupta Singh, MM
- 8. Ms. Mahima Rai Singh, MM (Mahila Court)
- 9. Ms. Shama Gupta, MM (Mahila Court)
- 10. Ms. Arushi Parwal, MM (NI Act )
- 11. Ms. Kratika Charturvedi, MM (NI Act)
- 12 Sh. Visvesh, MM (NI Act)
- 13. JJB-2 and Railway Court


**Roster for Holidays**

08	Ms. Devanshi Janmeja, MM (Reliever)	07-03-2021	Work related to all the Courts of Central District, Delhi.
09	Sh. Apoorv Gupta, MM (Reliever)	11-03-2021	Work related to all the Courts of Central District, Delhi.
10	Ms. Shivangi Vyas, MM (Reliever)	13-03-2021	Work related to all the Courts of Central District, Delhi.
11	Sh. Sahil Gupta, MM (Reliever)	14-03-2021	Work related to all the Courts of Central District, Delhi.

01. The Metropolitan Magistrates (Reliever) shall look after the work of the link duty, TIP, Inquest Proceedings, recording of Statement Under Sec. 164 Cr.P.C. besides administrative duties as per order No. 71/DHC/Gaz./G-7/VI.E2(a)/2020 dated 18-11-2020.

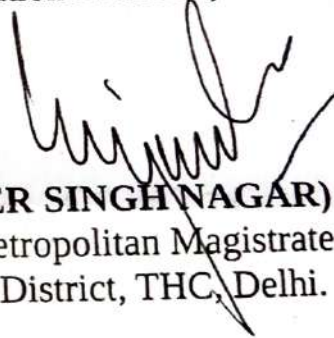
**Remarks:-**

A. The Metropolitan Magistrates (Reliever) deputed as Metropolitan Magistrate (Reliever) shall not be allowed to avail leave on the day of their duties in any circumstances. Metropolitan Magistrate (Reliever) may only be allowed to change their day of duties on mutual exchange basis with their Link MM (Reliever) well in advance. If the Metropolitan Magistrate (Reliever) is not available on any day of his/her duty due to some inevitable reasons, then his/her link MM (Reliever) shall perform the duty in his/her place.

  
**(GAJENDER SINGH NAGARI)**  
 Chief Metropolitan Magistrate  
 Central District, THC, Delhi.

**Copy forwarded for information and necessary action to:**

01. The Ld. Registrar General, Hon'ble High Court of Delhi, New Delhi (Through Ld. Principal District & Sessions Judge (HQ), Delhi).
02. The Ld. Principal District & Sessions Judge (HQ), Delhi.
03. The Ld. Officer Incharge, Pool Car, Tis Hazari Courts, Delhi
04. The Ld. CMMs, all districts, Delhi/New Delhi
05. The Ld. Secretary, Delhi Legal Services Authority, Central, THC,
06. The Administrative Civil Judges, Central District, THC, Delhi.
07. The ACMMs/ MMs, Central District, THC & Railway Courts, Delhi
08. The Principal Magistrates, JJB-I to III, Delhi/New Delhi
09. The Director of Prosecution, Tis Hazari Courts, Delhi.
10. The Commissioner of Police, Delhi & DCsP (North & Central District)
11. The I G Prison, Tihar Jail, Delhi/New Delhi
12. The Secretaries Bar Associations, THC/PHC/KKD/ Rohini, Dwarka & Saket Courts, Delhi
13. The Nazarat Branch & Filing Section O/o Ld. District & Sessions Judge (HQ) Delhi.
14. The A.O. (J), Computer Branch, Central District, Delhi.
15. The Care Taking Branch, Tis Hazari Courts, Delhi.
16. The Superintendent Jail, New Delhi/ Law Officer, Tihar Jail/Lock Up Incharge, Tis Hazari Courts, Delhi.
17. For uploading on Central Web-site through LAYER
18. The video conferencing R. No. 16, Tis Hazari Courts, Delhi.
19. The Cash Branch, Tis Hazari Courts, Delhi.
20. Reader to CMM, Central District, Delhi.
21. The Dealing Assistant (Leave), Judicial Branch and Administration Branch-I,II & III, Central, THC, Delhi.
22. The Guard file.

  
(GAJENDER SINGH NAGAR)  
Chief Metropolitan Magistrate  
Central District, THC, Delhi.